

oil and higher prices in international oil market. The details are given below :

Item	Unit	Apl.-June 1995*	Apl.-June 1996*	%age (increase)
<b>Gross Imports:</b>				
(a) Qty : Crude Oil	Mn. Tonnes	5.95	7.95	33.6
Pol. Products	"	4.60	5.83	26.7
Total (a)	"	10.55	13.78	30.6
(b) Value : Crude Oil	Rs. Crores	2431	3853	58.5
Pol. Products	"	2545	4069	59.9
Total (b)	"	4976	7922	59.2

\* : Provisional

[Translation]

### Employment

4284. SHRI NAMDEO DIWATHE : Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state :

(a) whether any new proposal is under the consideration of the Government in regard to provide employment to all the educated, uneducated, skilled/unskilled persons in the country particularly in Maharashtra;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : (a) to (c). There is no new proposal under consideration of the Central Government, Expansion of employment opportunities through growth of sectors and sub-sectors with high employment intensity such as agriculture, agro and rural industries, rural infrastructure, small and and the decentralised manufacturing sector, urban informal sector and services is a thrust area in the Five Year Plans. Special Employment Schemes are being implemented in Maharashtra also. Policies for employment generation will be examined by the reconstituted Planning Commission, for the formulation of the Ninth Five Year Plan.

### Permission for Construction of Additional Rooms

4285. SHRI PANKAJ CHOWDHARY : Will the PRIME MINISTER be pleased to state :

(a) whether a Committee was set up some years back by DDA to give its recommendation for granting permission for construction of one or two additional

rooms in the ten or more than ten years old DDA flats keeping in view the increased number of family members and their requirement;

(b) if so, the recommendations made by the said Committee; and

(c) whether such permissions were ever given in the past also?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) to (c). The Delhi Development Authority has reported that no such committee was set up. However, on the recommendations/requests from the Residents' Welfare Associations of the Group Housing pockets, it has been permitting small additions/alterations for the construction of verandah/room where these are not affecting the light and ventilation of the existing accommodation.

### Nehru Rozgar Yojana

4286. SHRI K.S.R. MURTHY : Will the PRIME MINISTER be pleased to state :

(a) whether the Government of India release Rs. 63185.21 lakhs to the State Governments under Nehru Rozgar Yojana during the period 1989-90 to 1995-96;

(b) whether it is also a fact that the States have utilised only Rs. 54247.77 lakhs during this period;

(c) whether the unutilised amount of Rs. 42170.20 lakhs belongs to the State Governments;

(d) whether most of the State Governments have not released their share under the scheme;

(e) if so, the details thereof; and

(f) the State-wise details of the amounts released under the scheme for the last five years?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) Yes, Sir.

(b) Yes, Sir.

(c) The State Governments are allowed to spend funds remaining unutilised at the end of each financial year, which consist of both Central and State share, in the coming year.

(d) and (e). The Statewise details of State share released by State Governments are given in Statement-I enclosed.

(f) The Statewise details at Central funds released under Nehru Rozgar Yojana for the last five years are given in Statement-II enclosed.

#### STATEMENT-I

*State share required/provided for Central funds released upto 1995-96*

(Rs. in Lakhs)

S. No.	Name of State/UT	State share required	State share provided	Percentage provided
1	2	3	4	5
1.	Andhra Pradesh	2571.60	2033.28	79
2.	Arunachal Pradesh	129.27	106.50	82
3.	Assam	616.03	321.80	52
4.	Bihar	2108.72	1380.39	65
5.	Goa	87.48	73.38	84
6.	Gujarat	1102.26	1196.71	109

1	2	3	4	5
7.	Haryana	527.23	395.53	75
8.	Himachal Pradesh	258.17	205.16	79
9.	Jammu & Kashmir	345.40	243.45	70
10.	Karnataka	2176.81	1640.04	75
11.	Kerala	1016.77	787.21	77
12.	Madhya Pradesh	2843.05	2492.78	88
13.	Maharashtra	2917.34	1692.86	58
14.	Manipur	205.50	141.19	69
15.	Meghalaya	122.96	105.56	86
16.	Mizoram	103.96	82.55	79
17.	Nagaland	86.65	-	-
18.	Orissa	867.28	683.36	79
19.	Punjab	829.75	681.42	82
20.	Rajasthan	1662.24	1531.23	92
21.	Sikkim	114.18	91.80	80
22.	Tamil Nadu	2946.51	2319.54	79
23.	Tripura	111.95	91.75	82
24.	Uttar Pradesh	6712.22	3129.82	47
25.	West Bengal	1905.11	1281.59	67
26.	A & N Islands	NR	NR	-
27.	Chandigarh	NR	NR	-
28.	D & N Haveli	NR	NR	-
29.	Daman & Diu	NR	NR	-
30.	Delhi	140.58	67.19	48
31.	Pondicherry	82.93	69.76	84
	Total	32591.95	22845.85	70

\* NR NOT REQUIRED.

Rozgar Yojana for the last five years are given in statement-II

#### STATEMENT-II

*Release of funds from 1991-92 to 1995-96 under Nehru Rozgar Yojana*

(Rs. in lakhs)

S.No.	Name of State/UT	1991-92	1992-93	1993-94	1994-95	1995-96
1	2	3	4	5	6	7
1.	Andhra Pradesh	794.80	527.40	679.53	508.90	463.50
2.	Arunachal Pradesh	31.50	16.60	19.75	45.09	57.20
3.	Assam	187.50	156.20	89.49	184.72	147.20
4.	Bihar	670.05	457.35	359.30	429.95	471.45
5.	Goa	37.90	19.70	17.85	18.25	18.30
6.	Gujarat	291.15	198.45	212.52	194.45	215.90
7.	Haryana	163.70	111.90	123.29	122.72	111.99
8.	Himachal Pradesh	70.90	64.30	56.19	64.75	66.15
9.	Jammu & Kashmir	91.10	86.50	87.48	73.61	77.88
10.	Karnataka	793.50	510.20	440.17	398.25	252.06

1	2	3	4	5	6	7
11.	Kerala	318.80	225.90	234.82	241.58	154.60
12.	Madhya Pradesh	797.80	550.40	684.48	595.03	508.25
13.	Maharashtra	1018.10	700.50	669.50	494.85	521.33
14.	Manipur	49.50	40.90	43.33	66.42	62.91
15.	Meghalaya	47.20	37.45	24.10	22.27	31.80
16.	Mizoram	34.60	24.30	21.74	29.06	27.58
17.	Nagaland	38.20	19.20	15.70	21.95	3.50
18.	Orissa	281.70	191.60	219.80	168.50	156.60
19.	Punjab	270.80	192.90	216.47	196.12	105.60
20.	Rajasthan	561.10	309.40	379.50	361.55	330.37
21.	Sikkim	27.90	34.20	29.68	29.15	28.46
22.	Tamil Nadu	892.90	587.00	765.58	631.76	563.49
23.	Tripura	34.50	25.20	25.50	28.81	26.41
24.	Uttar Pradesh	2092.90	1426.20	1711.54	1549.54	1138.89
25.	West Bengal	561.10	481.20	259.00	392.18	441.00
26.	A & N Islands	11.90	9.20	13.53	21.21	16.70
27.	Chandigarh	21.70	12.20	13.86	15.79	12.03
28.	D & N Haveli	10.80	8.40	11.05	10.35	9.65
29.	Daman & Diu	18.70	15.10	18.25	13.82	22.60
30.	Delhi	40.00	22.00	22.00	22.00	22.00
31.	Pondicherry	17.70	17.90	11.70	27.30	18.60
	Total	10280.00	7079.75	7477.00	6980.00	6084.00

[Translation]

**Employment to Tribal Youth**

4287. SHRI RAMESHWAR PATIDAR :  
SHRI SHIVRAJ SINGH CHAUHAN :

Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state :

(a) whether any special scheme for generation of employment for youth of Adivasi district of Madhya Pradesh is under the consideration of the Union Government;

(b) if so, the details thereof; and

(c) the time by which it is likely to be implemented?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : (a) No, Sir.

(b) and (c). Do not arise.

[English]

**Guidelines for IDSMT Scheme**

4288. SHRI BIJOY HANDIQUE : Will the PRIME MINISTER be pleased to state :

(a) whether the programme of the Integrated Development of Small and Medium Towns launched during the Sixth Five Year Plan is still in operation;

(b) if so, the number of such towns covered under the programme, region-wise;

(c) whether the guidelines have been revised in the meantime; and

(d) if so, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) Yes, Sir;

(b) The number of towns covered in various States/UTs from inception till 31st March, 1996 are provided in the statement enclosed.